THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b) Schemes for over/underbridge in replacement be sponsored by the State Government. The Railways undertake such works whether the State Government recommend and provide necessary funds towards their share of the cost.

Proposals for over/underbridges in replacement of existing level crossings, recommended by the Government of Madhya Pradesh for the Third Five Year Plan, include one road over-bridge at Bhopal in replacement of the level crossing at mile 519] 16 and another road overbridge on Morena Maha-gaon road at mile 0|4.

बनारस को बिलासपुर से जोड़ने के लिए राष्ट्रीय राजयथ का निर्माण

१०८ श्री विमलकुमार मन्नालालजी चौरडिया: क्या परिवहन तथा संचार मंत्री यह बताने की कूपा करेंगे कि :

- (क) बनारस से बिलासपुर को जोड़ने के लिये जो राष्ट्रीय राजपथ बनाने की योजना थी, उसके संबंध में क्या प्रगति हुई है ; ग्रौर
- (ख) प्रस्तावित राजपथ में अबिम्कापुर ग्रौर कटघोरा के बीच पड़ने वाली निदयों पर, पूल कब तक बनेंगे ?

t [CONSTRUCTION OF NATIONAL HIGHWAY TO CONNECT BANARAS IN THE BILASPUR

908. SHRI V. M. CHORDIA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

- (a) what progress has been made in regard to the scheme of constructing a national highway to connect Bana-ras with Bilaspur; and
- (b) by when bridges will be constructed on the rivers between Ambi. kapur and Katghora on the proposed highway?]
 - f[] English translation.

परिवहन तथा संचार मंत्रालय में नौवहन मंत्री (श्री राज बहादूर): (क) भारत सरकार के पास बनारस, अम्बिकापुर, कटघोरा और विलासपुर को जोड़ने के लिये राष्ट्रीय राजपथ बनाने की कोई योजना नहीं है।

(ख) सवाख पैदा नहीं होता ।

t[THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT COMMUNICATIONS (SHRI RAJ BAHADUR): (a) The Government of India do not have any scheme for the construction of a national highway to connect Banaras, Ambikapur, Katghora and Bilaspur.

(b) Does not arise.]

COMPENSATION FOR LAND TO PEOPLE OF VZXIVH vHvanvH

909. SHRI R. N. KAKATI: Will the Minister of RAILWAYS be pleased to

- (a) whether it is a fact that in spite of the repeated requests the people of Balipara Mauza in Assam did not get compensation for the land acquired by the Railways; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) The Railway has already deposited Rs. 5:5 lakhs with the Deputy Commissioner, Tezpur who is to arrange payment to the affected persons. He is being constantly reminded by the Railway to finalise the awards and make payments.

REPRESENTATION ABOUT NON-INSTAL-LATION OF ELECTRIC METERS

910. SHRI V. M. CHORDIA: Will the Minister of Irrigation and Power be pleased to state whether the Govern ment of India have received any rep resentation from residents of village Jawali of Kangra District, Punjab com-